

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

W

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/46/2018
NAME OF THE TRANSFEROR : ASIAN PEROXIDER LTD
NAME OF THE TRANSFERRE :
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B CHANDRA

B Chandra
Pcs
Auth representative

B Chandra

ORDER

Counsel for the applicant present. Representative of the ROC present. Time is enlarged at request for hearing submissions by both the sides. Put up on 22.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc